

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes.

(b) Yes.

(c) The matter is under the consideration of Government.

GRANTS TO TECHNICAL INSTITUTIONS

571. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) the number of technical institutions recommended for grants by the All India Council of Technical Education under the Five Year Plan; and

vb) the amount granted to each institution?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) 100.

(b) A statement giving the required information is laid on the Table of the House. [See Appendix IX, Annexure No. 155.]

SCHOOL OF FOREIGN LANGUAGES

572. DR. RAGHUBIR SINH: Will the Minister for DEFENCE be pleased to state.

(a) the number of non-sponsored students admitted in the School of Foreign Languages since its inception;

(b) the method of their selection for admission to the school;

(c) the number of students admitted during the above period for each language; and

(d) the tuition fees and messing and boarding charges, if any, payable by the students there?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): (a) 1,333.

(b) Preference is given to Government servants. Dependants of Government servants and outsiders are admitted subject to availability of seats.

| (c) | <i>Sponsored</i> | <i>Non-Sponsored</i> |
|--------------|------------------|----------------------|
| 1. French | 291 | 610 |
| 2. German | 131 | 169 |
| 3. Russian | 167 | 409 |
| 4. Chinese | 55 | 71 |
| 5. Persian | 44 | 25 |
| 6. Arabic | 20 | 20 |
| 7. Burmese | 4 | 2 |
| 8. Japanese | 11 | 23 |
| 9. Tibetan | 11 | 5 |
| TOTAL | 734 | 1,333 |

(d) The monthly tuition fee for non-sponsored Government servants and¹ their dependants is Rs. 10 for incomes below Rs. 500 p.m., Rs. 15 for incomes between Rs. 500 and Rs. 2,000 D.m. and Rs. 25 for incomes above Rs. 2,000 p.m. Outsiders pay Rs. 15 p.m.

The school is non-residential and it has no arrangements for board or messing.

VIOLATION OF THE PRESS LAWS

573. SHRI J. V. K. VALLABHARAO: Will the Minister for HOME AFFAIRS be* pleased to state:

(a) the number of cases of violation of the Press (Objectionable Matter) Act, 1951 which occurred in all State* since December 1953; and

(b) the action taken in each case?

THE MINISTER FOR HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) and (b). I lay on the Table of the House a statement giving the required information. [See Appendix IX, Annexure No. 156.]

THEFTS IN INDIA GOVERNMENT MINTS

574. SHRIMATI PARVATHI KRISHNAN: Will the Minister for FINANCE be pleased to state:

(a) whether it is a fact that complaints about smuggling of currency or theft from India Government Mints